

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) (Insolvency)NO.340/2020

In the matter of:

Facor alloys Ltd & Anr

Appellant

Vs

Bhuvan Madan

RP of Ferro Alloys Corpn Ltd Binani & Ors

Respondent

Mr. Abhijeet Sinha, Mr. Kumar Anurag Singh, Mr Adhish Sharma, Advocates for appellant.

Mr. Abhinav Vasisht, Sr. Advocate, Mr Saurav Panda, Ms Charu Bansal, Ms Akshita Sachdeva, Advocates for Respondent.

Mr Amit Singh Chadha, Sr. Advocate, Mr Diwakar Maheshwari, Ms Pratiksha Mishra, Mr. Rishub Kapoor, Advocates for the Respondent.

ORDER

(THROUGH VIRTUAL MODE)

06.08.2020- Due to paucity of time the appeal is adjourned to **31st August, 2020.**

**(Justice Jarat Kumar Jain)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

**(Mr. V.P. Singh)
Member (Technical)**

Bm/ka